

असल प्रश्न यह है कि अगर उस सिद्धान्त को छोड़ देते हैं और कानून भी छोड़ देते हैं तो परिवार नियोजन करने के संबंध में क्या मंत्री महोदय परिवार नियोजन की शिक्षा का विधान और सेक्स एजुकेशन का दृष्टिकोण स्कूलों और कालेजों में लागू ? वर्ल्ड हेल्थ आर्गनाइजेशन की साउथ ईस्ट एशिया) इंटर कंट्रीज कमस्टेटिव मीटिंग ने यह प्रस्ताव किया था कि यौन संबंधी शिक्षा को स्कूलों और कालेजों में एडाप्ट किया जाय । तो मैं पूछना चाहता हूँ कि इस वैज्ञानिक दृष्टिकोण को रखते हुए और हमारे ऋषि वात्स्यायन ने भी जब काम-सूत्र की रचना की थी, उस का भी देखते हुए स्कूलों और कालेजों में स्वास्थ्य धीन-शिक्षा को लागू करने के विषय में कुछ विचार करेंगे ?

श्री राज नारायण : श्रीमन्, सम्मानित सदस्य ने बहुत ही बजा और उचित सवाल किया है । इसका मामयिक उत्तर भी होना चाहिए लेकिन भ्राप हमें रोके देंगे कि इतना लम्बा मत जाओ ।

MR. SPEAKER: No, No. Long questions, short reply.

श्री राज नारायण : अब हम अध्यक्ष कहते हैं, पहले प्रमुख कहते थे । अध्यक्ष का अनुवाद क्या है ? अध्यक्ष को प्रमुख कहा जाना चाहिए भ्राप कहते हैं अध्यक्ष, इसलिए भ्रापकी बात को मान कर हम भी अध्यक्ष कहने लगे लेकिन सही है प्रमुख ।

SHRI A. K. ROY: On a point of order.

MR. SPEAKER: During Question hour, there is no point of order.

SHRI A. K. ROY: There is point of order. The question hour time must not be spent in amusement.

MR. SPEAKER: That is true. That is what I am trying to. Kindly assist me by not interfering.

श्री राज नारायण : माननीय सदस्य अगर उत्तर को पढ़ेंगे तो उनको मालूम होगा कि स्कूलों में पढ़ाये जाने वाले अन्य विषयों

के साथ छोरे छोरे परिवार नियोजन को भी हम शामिल करने का प्रयत्न कर रहे हैं । इससे आने वाली पीढ़ी का जनसंख्या मूल्यों को समझने में सहायता मिलेगी । उन्होंने जो यौन शिक्षा की बात की, वह मैं चाहता हूँ और शिक्षा मंत्री से बात कर रहा हूँ परन्तु वहाँ न जाकर, जितन सान भ्राठ से सम्मानित सदस्य हे वे कभी हमारे यहाँ आ जाया करें, हम भ्रापको यानि सम्बन्धी शिक्षा दे सकते हैं, बहुत अच्छी तरह से समझा सकते हैं ।

Construction Jobs in Bharat Alumina Aluminium Corporation

*321. **SHRI A. K. ROY:** Will the Minister of STEEL AND MINES be pleased to state

(a) whether it is a fact that construction job of Bharat Aluminium Corporation Profile and Tube shop in Korba, Madhya Pradesh, was given to the H.S.C.L. involving crores of rupees;

(b) whether it is a fact that recently that work has been handed over to a Calcutta firm namely, Central Syndicate Engineering Works without calling any tender; and

(c) if so, the reasons for this?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) M/s. Bharat Aluminium Company have entrusted a major part of the civil and structural works of the Korba Smelter and Fabrication Units, including Profile & Tube Shop, to M/s. Hindustan Steel Works Construction Limited, a Government of India Undertaking. The total value of work awarded is about Rs. 18.48 crores.

(b) and (c). While BALCO has not given any work to M/s. Central Syndicate Engineering Works, HSCL have sub-contracted a part of the Civil Engineering Works for Profile & Tube Shop, sheet rolling shop and pilot plant to this firm. The value of work sub-constructed is Rs. 65.28 lacs out of, as I said, Rs. 18.48 crores. This work was awarded in view of the need to execute the work in a time bound manner; and taking into ac-

count the resources available with the sub-contractor and experience of previous similar works.

SHRI A. K. ROY: Only the other day, the hon. Minister has said in the Parliament that HSCL has got surplus man-power and he is worried, how to deploy them. HSCL is having 17,000 workmen and they are now working at Bokaro. The hon. Minister was planning to send them to Kuwait, Iran, Iraq and any part of the Globe. When he is ready to send them to Kuwait, what prevented him from sending them to Korba because in Korba, HSCL has got the technical personnel to do the civil work also and instead of doing it departmentally by HSCL, he is sub-letting that work amounting to Rs. 68 lakhs; not a very small amount, to some other firm without having any tender and without any usual norms of selection. That is why, I want to ask the Minister as to what prevented him from doing that work departmentally with the alleged surplus man-power now working at Bokaro.

SHRI BIJU PATNAIK: There are different personnel being employed as the hon. Member knows very well. This is a very small part of the work and this had to be done speedily and therefore, this small particular work in a critical area has been given to them.

SHRI A. K. ROY: This is not the correct answer. HSCL people are more experienced than this Calcutta firm. If we say that HSCL people are not experienced and that is why this work has been given to some other firm, it will not be a correct statement. I dispute this statement.

My second supplementary is that without raising any tender and without having any formality, how the Minister could choose that particular firm and entrust this work of Rs. 68 lakhs to it? That firm may be good, there may be even better firms in the country. Mr. Speaker, I want to

emphasise to you and to this House that this is the way by which all sorts of corruption enter in contracts, sub-contracts and sub sub-contracts, and in that way the departmental work is hampered, the entire public sector gets damaged and we just open the flood-gates of all sorts of corruption. In view of that, I want to know what is that basis of the Minister's selection that only, and only this firm can do it in a time-bound programme you have assigned to it.

SHRI BIJU PATNAIK: The hon. Member is only presuming. The hon. Member should know that I personally went and inspected the BALCO works which he had not done. The work was flagging I have to ensure that the work is done in time and BALCO and its fabrication shops go into full production quickly because that is being done with the help of Russians and it is quite expensive. So, small works are given out not only to this firm, I told them not to bother about small things excepting the main work, so that something of the power sector is given to somebody else and something to somebody else. The other known countrywide contractors were doing it. I want to see that the job is done in time and there is no question of this corruption being there which the hon. Member is repeating every time.

MR. SPEAKER: His question is, why tenders were not called for

SHRI BIJU PATNAIK: Which tenders?

MR. SPEAKER: For these works

SHRI BIJU PATNAIK: Their work rates are lower than HSCL rates

SHRI K. VIJAYA BHASKARA REDDY: Sir, this answer opens flood-gates. Though it is said Rs 8 lakhs works, if you want to show any favouritism, a big work can be divided into small pieces and given without observing any norms. This is a very dangerous trend that has come about since

the last one year. Will the hon. Minister assure that whatever the work may be, whether small or big, the normal procedures that should be adopted will be adopted. Even after adopting it, you can get the work done quickly. Will the hon. Minister see that it does not happen hereafter?

SHRI BIJU PATNAIK: Sir, the H.S.C.L. always functions with many sub-contractors. They give a tender and the sub-contractors' rates are less than H.S.C.L.'s own tender. Therefore, there is no question of not tendering or giving them any exorbitant price or having any corruption whatsoever.

SHRI K. VIJAYA BHASKARA REDDY: There may be others who are prepared to...

SHRI BIJU PATNAIK: H.S.C.L. is the main contractor which tenders. The H.S.C.L. has got the main contract. For expediting the work they must choose the firms on which they have confidence. But neither you nor I can interfere or should interfere because you want the job to be done at tendered price.

WRITTEN ANSWERS TO QUESTIONS

Employees working in Bhilai Steel Plant and Posts lying Vacant

*511. **SHRI MOHAN BHAIYA:** Will the Minister of STEEL AND MINES be pleased to lay a statement showing:

(a) the total number of employees working in Bhilai Steel Plant and Department-wise details thereof and the number of posts lying vacant there at present; and

(b) the action taken so far to absorb in operation the employees working in the Construction Department of Bhilai Steel Plant and the manner in which and the time by which this work would be completed?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The total number of employees working in Bhilai Steel Plant department-wise as on the 1st February, 1978 is as below:—

S No	Department	Total Number of employees
1.	Work.	29,781
2.	General Administration	3,602
3.	Township	6,122
4.	Mines	9,259
5.	Construction	5,461
		54,225

At present, there are about 1000 posts which would be filled up in due course as and when the need arises.

(b) The process of absorption of construction workers in operation department or making them regular/permanent in construction department itself with all attending benefits as for permanent workers, is a continuous one. Such an absorption is being done regularly depending upon the studies carried out on manning of posts, progress in expansion work and suitability of candidates etc.

The present position is that out of 5461 construction workers, only 114 are temporary/casual.

Use of Hindi in Indian Embassies

*512. **DR. MURLI MANOHAR JOSHI:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the official work of the Indian Embassies, High Commissions and Consulates is proposed to be done in Hindi which is also the Official Language of the Union;